

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 04.06.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T) Dr Ashok Kumar Mishra

04.06.2019

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 51/BB/2018	For hearing IA 185/19	Sec 7 of I&B code 2016	M/s Oriental Bank of Commerce	Shri V B Ravi Shankar	M/s Associate Decor Limited	M/s Keystone Partners, B T Prasanna Kumar, Asha SM, Pradeep KR & Arun, Advocates in IA 95/19

ADVOCATE FOR PETITIONER/s:

APPLICANT IN IA 185/19.  
SAJAN POOVAYYA, SR. ADV  
ADITYA PATEL, ADV.  
HIMANSHU SARTAJA, ADV.  
PRIYANKA S. KHARZA, ADV.

ADVOCATE FOR RESPONDENT/s:

JAYATI GOYAL v Sr. Adv. Vivek Reddy For IRP  
9742413891

Asha S.M.  
9242084969.

IA NO. 95/19.  
Copied on 29/3/19

SHARAN KUKREJA  
FOR RAVI SHANKAR

PETITIONER/  
RESPONDENT IN  
APPLICATION.

Stamp: 01/06/2019  
Stamp: 01/06/2019

**ORDER**

Heard, Shri Sajan Poovayya, learned Senior Counsel along with Shri Aditya Patel, Shri Himanshu.S, Ms.Priti Bhanu.S, learned Counsel for Applicant in I.A No.185 of 2019 and Shri Vivek Reddy, learned Senior Counsel along with Ms.Jayati Goyal, learned Counsel for IRP, Ms.Asha S.M, learned Counsel for Applicant in IA No. 95 of 2019 and Shri Sharan.K, learned Counsel for Respondent. Heard in part. Post the case on **10.06.2019.**

  
**MEMBER(T)**

  
**MEMBER(J)**

Raushan

**Verified**  
  
**Court Officer**